

(1880) 04 AHC CK 0004

Allahabad High Court

Case No: None

Tej Singh

APPELLANT

Vs

Gobind Singh and
Others

RESPONDENT

Date of Decision: April 2, 1880

Citation: (1880) ILR (All) 850

Hon'ble Judges: Straight, J; Pearson, J

Bench: Division Bench

Final Decision: Dismissed

Judgement

Pearson, J.

The construction put by the lower Appellate Court on the terms of Section 310, Act X of 1877, appears to us to be correct. The appeal, therefore, fails and is dismissed with costs.